GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA UNSTARRED QUESTION NO.948 TO BE ANSWERED ON 8TH FEBRUARY, 2023

STORAGE CAPACITY OF FCI

948. SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:

SHRI SUDHEER GUPTA:

SHRI SANJAY SADASHIVRAO MANDLIK:

SHRI PRATAPRAO JADHAV:

SHRI SHRIRANG APPA BARNE:

SHRI BIDYUT BARAN MAHATO:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of storage capacity of the Food Corporation of India (FCI) in the country at present, State-wise;
- (b) whether storage capacity of FCI has been increased in Maharashtra, Madhya Pradesh and Jharkhand by the Government and if so, the details thereof;
- (c) whether FCI stores foodgrains in private godowns on rent basis also and if so, the yearly expenditure thereon;
- (d) whether the Government has fixed any responsibility for the foodgrains being spoiled by the FCI and if so, the details thereof;
- (e) the details of the action taken so far on the said issue, State-wise; and
- (f) the foodgrains spoiled in FCI godowns and godowns taken on rent by FCI during the last five years?

ANSWER

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SADHVI NIRANJAN JYOT!)

(a): As on 01.01.2023, total Covered Storage capacity (Owned & Hired) available with Food Corporation of India (FCI) for central pool foodgrains stock is 348.13 Lakh MT. The State-wise details are at Annexure-I.

- (b): FCI continuously assesses and monitors the storage capacity and based on the storage gap assessment, storage capacities are created/hired through the following schemes: -
- 1. Construction of Silos under Public Private Partnership(PPP) mode
- 2. Private Entrepreneurs Guarantee (PEG) Scheme
- 3. Central Sector Scheme (CSS)
- 4. Hiring of godown from Central Warehousing Corporation (CWC)/ State Warehousing Corporations (SWCs)/State Agencies
- 5. Private Warehousing Scheme (PWS)

01 Godown with capacity of 0.14 LMT has been constructed in Madhya Pradesh under PEG Scheme of FCI, while 11 Godowns with capacity of 1.13 LMT constructed in Jharkhand under the same Scheme. In addition, in case of Jharkhand, 3 godowns with Capacity of 0.30200 LMT are being constructed by FCI under Central Sector Scheme.

Maharashtra and Madhya Pradesh are Decentralised Procurement States (DCP). The state Government procures, stores and distributes foodgrains as per their National Food Security Act (NFSA)/ Other Welfare Schemes (OWS) requirement. FCI comes into picture in case of less procurement wherein shortfall is bridged by inducting stock or excess procurement wherein excess stock is moved to deficit areas. Jharkhand is a Non-DCP state

With Various Govt. of India and State Govt. schemes, as on 01.01.2023, the total godowns capacity in Madhya Pradesh (195.28 LMT), Maharasthra (19.48 LMT) and Jharkhand (5.57 LMT) is 220.33 LMT against the stored foodgrains stock of 90.71 LMT (Madhya Pradesh: 81.31 LMT, Maharasthra: 8.16 LMT and Jharkhand: 1.24 LMT)

(c): Yes, Sir.

The Financial Year wise details of storage cost incurred in warehouses hired from Private Parties are as under:

Rs.in Lakhs

2021-22		2020-21
w 120 cm ⁸⁵ fbs		
37202.68	27319.79	

(d) & (e): FCI fixes accountability by initiating disciplinary action against the officials found responsible for wastage.

State wise details of action taken in this regard for the last five year is as below:

States	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23 (Upto Dec)
Rajasthan	1	0	0	0	0	2
Uttar Pradesh	1	0	2	4	0	0
Assam	13	0	0	0	0	0
Madhya Pradesh	1	0	0	0	0	0
Punjab	0	2	2	0	0	0
West Bengal	0	4	0	0	0	0
Maharashtra	0	1	0	0	0	0
Total	16	7	4	4	0	2

(f): Statement Showing accrual of Non-Issuable Foodgrains in FCI Godowns during last 05 years is at Annexure-II.

Details of no. of godowns taken on rent during last five years as below:

Year (as on 01 January)	Hired No. of godowns	
2019	1453	
2020	1515	
2021	1506	
2022	1637	
2023	1299	

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE UNSTARRED QUESTION NO.948 FOR ANSWER ON 08.02.2023 IN THE LOK SABHA.

		Central Pool Stora	ge Capacity of I	CI as on 01.01.20)23
		_		· · · · · · · · · · · · · · · · · · ·	(Figures in LMT)
Zone	Sl. No.	State			Total (Owned+Hired)
		N	Owned	Hired	
EAST	1	Bihar	4.07	6.26	10.33
	2	Jharkhand	0.79	3.33	4.12
TS	3	Odisha	3.65	1.70	5.35
	4	West Bengal	9.53	0.63	10.16
	5	Sikkim	0.11	0.01	0.11
	Tota	al East Zone	18.15	11.93	30.08
	6	Assam	3.74	1.71	5.45
ı	7	Arunachal Pradesh	0.40	0.02	0.42
	8	Meghalya	0.17	0.09	0.27
Z	9	Mizoram	0.32	0.00	0.32
Ç.,	10	Tripura	0.40	0.08	0.48
Ī	11	Manipur	0.59	0.00	0.59
	12	Nagaland	0.42	0.16	0.57
	Total N	lorth East Zone	6.04	2.06	8.09
	13	Delhi	3.27	0.00	3.27
	14	Haryana	8.75	40.39	49.14
	15	Himachal Pradesh	0.26	0.64	0.90
	16	Jammu & Kashmir	0.95	1.13	2.0
O	17	Ladakh	0.25	0.07	0.3
NORTH	18	Punjab	27.17	77.31	104.48
H	19	Chandigarh	0.00	0.07	0.0
	20	Rajashthan	8.39	2.56	10.9
	21	Uttar Pradesh	15.68	28.00	43.6
	22	Uttarkhand	0.73	1.16	1.9
	Tota	l North Zone	65.45	151.32	216.7
	23	Andhra Pradesh	9.00	0.49	9.4
	24	A&N Island	0.07	0.00	0.0
SOUTH	25	Telangana	6.68	5.53	12.2
	26	Kerela	5.95	0.06	6.0
	27	Karnatka	4.60	4.10	8.7
	28	Lakshadweep	0.03	0.00	0.0
	29	Tamilnadu	7.02	4.39	11.4
	30	Puducherry	0.52	0.00	0.5
		al South Zone	33.87	14.57	48.4
	31	Gujrat	4.93	2.93	7.8
	32	D&NH and D&D	0.00	0.00	0.0
\mathbf{x}	33	Maharashtra	9.23	10.21	19.4
WEST	34	Goa	0.19	0.06	0.2
T	35	Madhya Pradesh	4.18	0.20	4.3
	36	Chattisgarh	6.32	6.51	12.8
		tal West Zone	24.85	19.90	44.7
		G.Total	148.35	199.78	348.1

ANNEXURE REFERRED TO IN REPLY TO PART (f) OF THE UNSTARRED QUESTION NO.948 FOR ANSWER ON 08.02.2023 IN THE LOK SABHA.

Accrual of Non-Issuable Foodgrains in FCI

YEAR	Non-Issuable Food grains Accrued (In Tonnes)	Off-take Quantity (Excluding DCP) (Figures in LTs)	% of Damaged Foodgrains against Off-take Quantity	
2017-18	2663	452.16	0.006	
2018-19	5213	500.08	0.01	
2019-20	1930	455.130	0.004	
2020-21	1850	688.57	0.003	
2021-22	1693	766.08	0.002	
